

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 65 of 2011

Dated: 13th December, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Power Grid Corporation of India Limited Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant (s) : Mr. Pradeep Misra &
Mr. Manok Kr. Sharma for UPPCL
Counsel for the Respondent(s): Ms. Sneha Venkataramani

ORDER

Mr. Pradeep Misra, the learned counsel is filing Written
Submissions today.

Judgment is Reserved.

**(V.J. Talwar)
Technical Member**

**(Justice M. KarpagaVinayagam)
Chairperson**

TS/SS